

HIGH COURT FOR THE STATE OF TELANGANA: AT HYDERABAD**TENDER NOTIFICATION FOR SUPPLY OF PORTA CABINS IN THE DISTRICT
JUDICIARY OF THE STATE OF TELANGANA****ROC.No.190/2023-CPS, Dated 05/10/2023**

Sealed quotations are invited from the interested bidders for supply of **24 Nos.** of Porta Cabins (water proof, fire proof and heat resistant) with the following specifications for use of the District Judiciary of the State of Telangana (**Diagram is shown in Annexure I for reference**) (**Locations/addresses are as per the Annexure II**):

1. Length : 15 feet
2. Width : 10 feet
3. Height : 12 feet (From Base to the Cone)
(11 feet from base to ceiling)
4. Front side UPVC Counters (2 ½' x 3')
with hand-rest with blur glass
and opening for receiving
documents with iron gril on the
front side. : 3 Nos.
5. Branded ceiling Fans (with
Speed controller) : 3 Nos.
6. LED Tube Lights(Standard make 26w) : 4 Nos.
7. M.S Door with handle for putting lock
on one side : 1 No. of size 3' (w) x 6'.6" (h))

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8. Windows (2' x 3') (UPVC Sliding)
with blur glass with iron grills
on the front : 3 Nos.
9. Switch Board with 3 Nos. of
5 A Sockets and Switches
with power indicator
(standard make) : 7 Nos.
10. Computer Tables (WPC)
(3' x 2') with sliding base for
the key board. : 3 Nos.
11. Material for the sides : 1.2 mm bending M.S sheet on four
Sides (outer) with glass wool (25
mm) in between and 8 mm MDF
sheet inside)
12. Material for the roof (**Cone roof**) : 1.2 mm bending M.S sheet (outer),
50 mm glass wool in between and
8 mm MDF sheet inside.
13. Material for the floor : V-Board/C-Board with iron frame of
standard gauze. (6 Legs of 6"
height with 4" x 4" plate have to
be provided to the porta cabin.)

Note: Bidders shall also quote the rate for the porta cabin with G.I sheet also along with M.S sheet.

NOTE:

1. Bidders shall note that the L1 bidder has to transport the porta cabins to the destinations as mentioned in the Annexure II at his own expense and hence they shall quote the rate by including the transportation charges also and no separate transportation charges will be paid.

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2. The rate quoted shall be inclusive of all taxes/charges for transportation, loading at the Vendor's place and unloading at destinations as mentioned in Annexure II.
3. The porta cabin shall be pest free, heat resistant, fire proof and water proof without any leakages.
4. Electrical wiring has to be done by the L1 bidder only for all the electrical fittings (like fans, tube lights, switch boards etc) inside the porta cabin, with standard material (ISI).
5. The L1 bidder has to give warranty for **5** years for the porta cabin.
6. The L1 bidder has to submit bank guarantee @ 10% of the cost of the porta cabin towards warranty for **5** years.
7. The porta cabins as above shall be supplied at all the locations by **Six Weeks from the date of issuance of the Work Order** without fail failing which penalty of **0.5%** of the cost of the porta cabin will be charged for each day's delay per porta cabin and the same will be deducted from the payment.
8. Payment will be released by the High Court directly on delivery and installation of each Porta Cabin (**on per porta cabin basis**) at the locations as per Annexure II after producing the acknowledgment from the court official concerned.

Sealed covers containing the quotation superscribed with the ROC No. with the words "**Quotation for Porta Cabins**" shall be submitted to the following address by Registered Post/in Person:

The Registrar (IT cum CPC),
High Court for the State of Telangana,
Near City College, Hyderabad.

The last date for submission of the quotations is **12-10-2023** during the office hours.

Please note that the High Court shall not be responsible for the postal delays.


5/10/23

The Registrar (IT-cum-CPC) reserves the right to call for further information/clarification from the bidder(s) after submission of the quotations and also to hold a pre-bid meeting with all the bidders on a date and time to be fixed by the High Court.

The Registrar (IT-cum-CPC) reserves the right to cancel the tender without assigning any reason.

The Registrar (IT-cum-CPC) reserves the right to reject all or any of the bids without assigning any reason.

Hyderabad
Dt: 05/10/2023


REGISTRAR (IT-cum-CPC)

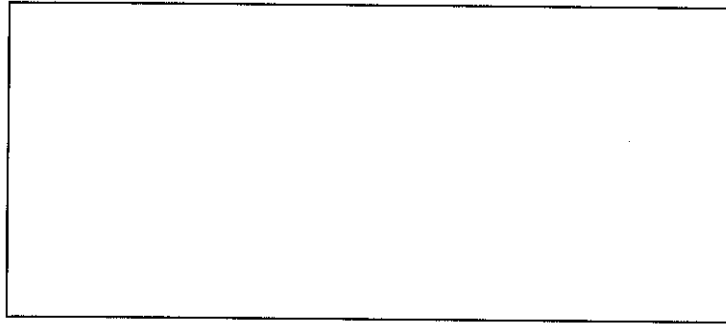
Annexure I

Specifications for the Porta cabin:

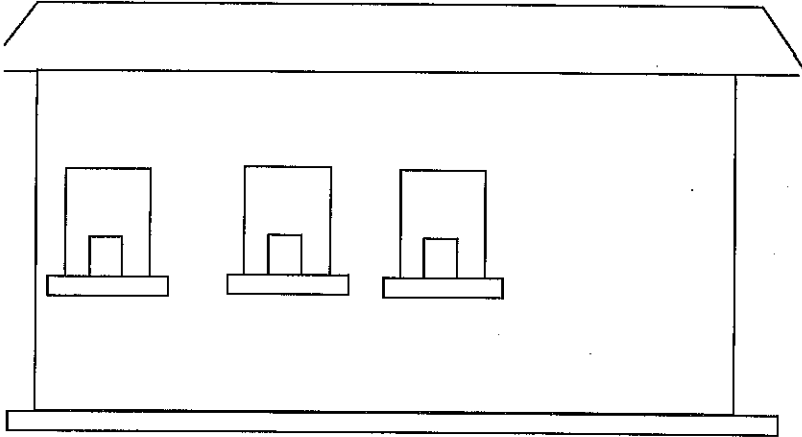
Floor plan

———— 15' ————

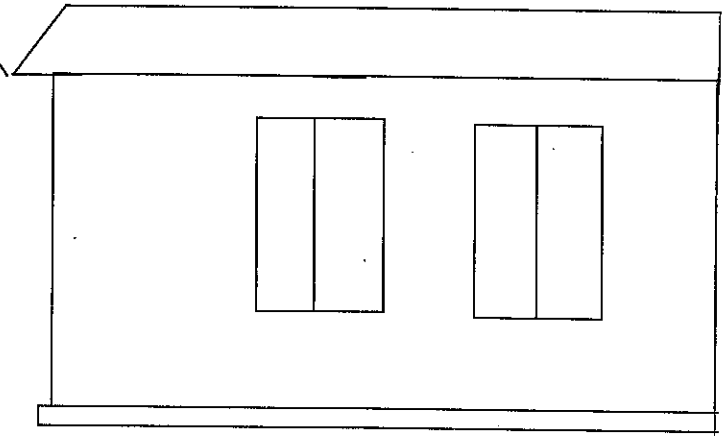
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10'
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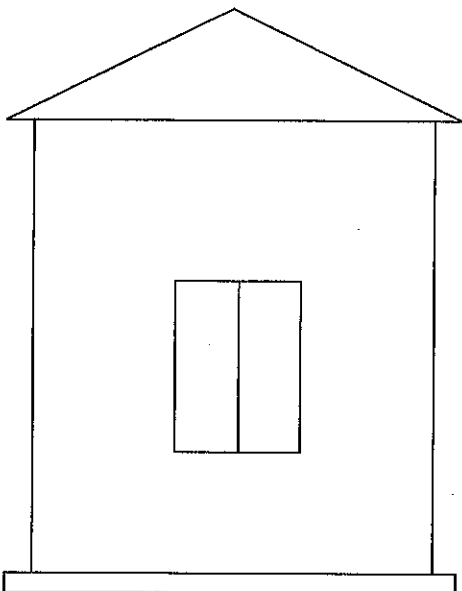
Front view



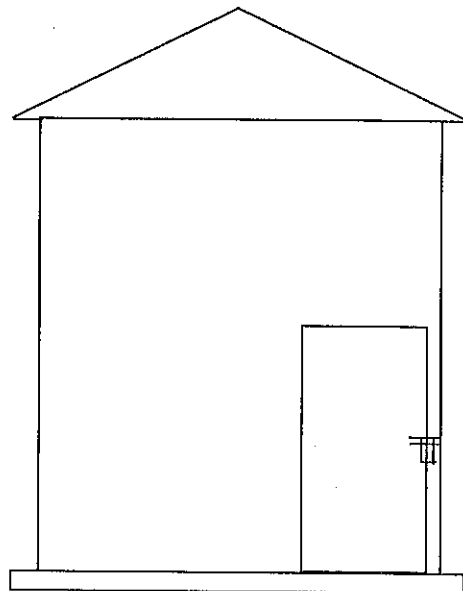
Rear view



SIDE VIEW - I



SIDE VIEW - II



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ANNEXURE - II

S. No.	Unit / District Name	Location of the of the Court Complex
1	Adilabad	Prl. District and Sessions Court Complex, Adilabad
2	Bhadradi Kothagudem	Prl. District and Sessions Court Complex, Bhadradi Kothagudem
3	Jayashankar Bhupalapalli	Prl. District and Sessions Court Complex, Jayashankar Bhupalapally
4	City Civil Court, Hyderabad	Chief Judge, City Civil Court Complex, Hyderabad
5	Jagitial	Prl. District and Sessions Court Complex, Jagitial
6	Jangaon	Prl. District and Sessions Court Complex, Jangoan
7	Kamareddy	Prl. District and Sessions Court Complex, Kamareddy
8	Karimnagar	Prl. District and Sessions Court Complex, Karimnagar
9	Khammam	Prl. District and Sessions Court Complex, Khammam
10	Kumram Bheem Asifabad	Prl. District and Sessions Court Complex, Kumram Bheem Asifabad
11	Mahabubabad	Prl. District and Sessions Court Complex, Mahabubabad
12	Mahabubnagar	Prl. District and Sessions Court Complex, Mahabubnagar
13	Medak	Prl. District and Sessions Court Complex, Medak
14	Medchal-Malkajgiri	Prl. District and Sessions Court Complex, Medchal-Malkajgiri
15	Narayanpet	Prl. District and Sessions Court Complex, Narayanpet
16	Nirmal	Prl. District and Sessions Court Complex, Nirmal
17	Peddapalli	Prl. District and Sessions Court Complex, Peddapalli
18	Rajanna Sircilla	Prl. District and Sessions Court Complex, Sircilla
19	Wanaparthy	Prl. District and Sessions Court Complex, Wanaparthy
20	Vikarabad	Prl. District and Sessions Court Complex, Vikarabad
21	Yadadri Bhuvanagiri	Prl. District and Sessions Court Complex, Yadadri Bhuvanagiri
22	Mancherial	Prl. District and Sessions Court Complex, Mancherial
23	Mulugu	Prl. District and Sessions Court Complex, Mulugu
24	Siddipet	Prl. District and Sessions Court Complex, Siddipet

5/10/23